

GOVERNMENT OF INDIA  
MINISTRY OF TEXTILES  
**RAJYA SABHA**  
**UNSTARRED QUESTION NO-2236**  
ANSWERED ON- 13/12/2024

**DECLINE IN TEXTILE EXPORT**

2236. SHRI A. D. SINGH:

Will the Minister of TEXTILES be pleased to state:

- (a) whether the exports in textile industry have dropped by 40 per cent due to slow down in the demand;
- (b) if so, the details in this regard;
- (c) whether the textile industry has demanded to remove 10 per cent import duty on cotton with a view to compete internationally;
- (d) if so, the response of Government; and
- (e) the efforts being made to revive exports in textile industry?

**ANSWER**

THE MINISTER OF STATE FOR TEXTILES  
(SHRI PABITRA MARGHERITA)

**(a) & (b):** India's overall textile & apparel (including handicrafts) exports have increased by 7% approximately in April-October, 2024 with respect to April-October, 2023. (Source: DGCIS, Provisional Data).

**(c) & (d):** Currently, import of raw cotton attracts 11% Customs duty (5% Basic Custom Duty + 5% Agriculture Infrastructure and Development Cess + 10% of Social Welfare Surcharge). With effect from 20th February 2024, the custom duty on Extra-Long Staple (ELS) Cotton has been reduced to NIL.

**(e):** Government is implementing Rebate of State and Central Taxes and Levies (RoSCTL) scheme for Apparel/Garments and Made-ups in order to enhance competitiveness by adopting principle of zero rated exports. Further, textiles products not covered under the RoSCTL scheme are covered under Remissions of Duties and Taxes on Exported Products (RoDTEP) along with other products. In addition, Government provides financial support to various Export Promotion Councils and Trade Bodies under Market Access Initiative Scheme implemented by Department of Commerce for organising and participating in trade fairs, exhibitions, buyer-seller meets etc at national and international levels.

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